## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

O.A. No. 3385/2017

New Delhi, this the 28th day of November, 2017

## HON'BLE MR. V. AJAY KUMAR, MEMBER (J) HON'BLE MS. NITA CHOWDHURY, MEMBER (A)

Vinod Kumar II, Aged about 51 years, (DSIIDC Emp. File No.1866), Group 'C', Security Supervisor, S/o Late Shri Satpal Sharma, R/o RZA 27, Gali No.7, Pul Prahlad Pur, New Delhi-110044.

.. Applicant

(By Advocate : Shri Ravikant Kaushal)

Versus

- Chairman and Managing Director, Delhi State Industrial Infrastructure Development Corporation Ltd., N-36, Bombay Life Building, Connaught Circus, Delhi-110001.
- Chief Manager (P),
   Delhi State Industrial Infrastructure
   Development Corporation Ltd.,
   N-36, Bombay Life Building,
   Connaught Circus, Delhi-110001.

.. Respondents

## ORDER (ORAL)

## By Mr. V. Ajay Kumar, Member (J)

The O.A. is filed seeking to question the Annexure R-5, dated 14.02.2015. Though the time was taken by the applicant's counsel on the last four occasions to enable them to file a proper MA

seeking condonation of delay in filing the O.A., they failed to do so till date. Hence, the O.A. is dismissed on the ground of limitation. No order as to costs.

(NITA CHOWDHURY)
Member (A)

(V. AJAY KUMAR) Member (J)

/Jyoti/